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towards a modified Most Favoured Nation regime. Ia the transit field, His Majesty's Government of Nepal sought the continuance of the earlier treaty on this subject. Government of India wish to seek a unified Trade and Transit treaty.

## Defects found in the manufacture of Boeing aircraft

SHRI SHIV PRATAP MISHRA: Will .he Minister of CIVIL AVIATION AND TOURISM pleased to state:

- (a) whether Government's attention has been drawn to the defects found in the manufacture of Boeing aircraft in a survey conducted in the the U.S.A.; and
- (b) if so, what is the safety check up carried out by the Government on Boeing planes?

THE MINISTER OF STATE OF MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) The Federal Aviation Administration issues air-worthiness directives from time to time for removing defects found in Boeing aircraft. Recently Airworthiness Directives calling for visual inspection as well as high frequency eddy current inspection of B-737 aircraft and Airworthiness Directives requiring inspection of engine fire detection/extinguishing system of all Boeing model aircraft manufactured after 31st December, 1980 were issued which were made mandatory by the Indian DGCA. Indian Airlines and Air-India have complied with these directives so far as their Boeing 737 and 747 Combi-aircraft are concerned.

Signing of Mou with Switzerland on criminal matters

to Question

## 1878. SHRI ASHWANI KUMAR: SHRI LAL K. ADVANI:

Will Ihe Minister of EXTERRAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a report which appeared in the Statesmen on 19-3-89 to the effect that the changed affairs of the Swiss Embassy here has said that India had not yet made any request for help from Switzerland under the recently concluded Memorandum of Understanding on mutual; assistance on criminal matters;
- (b) whether India propose to find out the names of the actual recipients of the Bofors payments in the Howitzer deal and also the amounts so paid;
- (c) if so, what are the reasons [for which a formal request in this regard has not yet been made under the recently signed MOU with Switzerland ; and
- (d) what the steps are proposed to be taken now?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) to (d) A domarcho has already been made by the Government of India in the form of a letter regatory which has been handed over to the Swiss Department of Justice and Police.

## Delimitation of maritime zone with **Bangladesh and Pakistan**

1879. SHRI SHIV PRATAP MI SHRA: Will the Minister of EX TERNAL AFFAIRS be pleased to state;

(a) whether India has proposed